

PUNJAB VIDHAN SABHA

Bill No. 8-PLA-2018

THE EAST PUNJAB MINISTERS' SALARIES (AMENDMENT)
BILL, 2018

A

BILL

further to amend the East Punjab Ministers' Salaries Act, 1947.

BE it enacted by the Legislature of the State of Punjab in the Sixty-ninth Year of the Republic of India as follows :—

1. (1) This Act may be called the East Punjab Ministers' Salaries (Amendment) Act, 2018.

Short title and commencement.

(2) It shall come into force on and with effect from the date of its publication in the Official Gazette.

2. In the East Punjab Ministers' Salaries Act, 1947, section 2-C shall be omitted.

Omission of section 2-C of East Punjab Act 6 of 1947.